

Divisional Superintendent, Dhanbad, has been declared illegal and violation of the existing rules/orders according to the judicial orders in April, 1967;

(b) if so, whether those Relieving Transportation Assistants are still allowed to continue in their posts ignoring the judicial verdict; and

(c) whether further attempt is being initiated by the Eastern Railway Administration to prefer appeal to the higher court causing further pecuniary loss to Government?

The Minister of Railways (Shri C. M. Poonacha): (a) to (c) Information is being collected and will be laid on the table of the Sabha

#### Selection of Relieving Transportation Assistants

4853. Shri B. K. Daschowdhury: Will the Minister of Railways be pleased to state:

(a) whether the selection of Relieving Transportation Assistants was held in the Sealdah Division, Eastern Railway in March, 1967,

(b) if so, the composition of the Selection Committee,

(c) whether the officers of the Selection Committee were of equal rank,

(d) why written test of the candidates was not held by the Selection Committee as per Railway Board's letter No. E|NG;5|PM1|24, dated 8-10-64 and paras 6 and 9 of Chapter II of The Indian Railway Establishment Manual; and

(e) whether the Chief Personnel Officer can frame such rules for selection which are against the provisions of the rules in the manual?

The Minister of Railways (Shri C. M. Poonacha): (a) to (e). Information is being collected and will be laid on the Table of the Sabha.

#### Russian Films

4854. Shri Shiva Chandra Jha: Will the Minister of Commerce be pleased to state.

(a) the number of Russian films imported to India annually, and

(b) whether the imports of Russian films have increased or decreased within the last ten years?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). The information is being collected and will be laid on the Table of the House in due course

#### Textile Industry

4855. Shri Baburao Patel: Will the Minister of Commerce be pleased to state:

(a) the reasons why the textile industry of India which was once a very flourishing industry, is in a precarious condition today;

(b) the amount of foreign exchange earned by our textile industry during the last two years, countrywise,

(c) the reasons why Government are not able to control the constantly rising cotton prices which today are higher than the ceiling prices;

(d) the steps Government propose to take in the near future to save the textile industry from being completely crushed out of existence; and

(e) the number and names of textile mills taken over by Government for management on one ground or the other during the year 1966-67?

The Minister of Commerce (Shri Dinesh Singh): (a) to (e) A statement is laid on the Table of the House [Placed in Library See No. LT-948/67].

#### Manufacture of Scooters

4856. Shri Baburao Patel: Will the Minister of Industrial Development